THE HIGH COURT OF MEGHALAYA
SHILLONG

NOTICE

No.HCM – III/04/2015/

Dated Shillong, the _____ 2018.

In partial modification to the Constitution of Benches dated 21st May, 2018 **Hon'ble the Chief Justice** vide order dated **16.08.2018** is pleased to constitute Single Bench for Monday the **27th August, 2018** as under.

Single Judge Bench of **Hon'ble the Chief Justice** would take up Motion, Admission, Orders and Hearing of Petitions filed under Arbitration & Conciliation Act, 1996; Civil Contempt Cases; Company Petitions; Criminal Petitions; Criminal Revision Petitions; Criminal Appeals; Criminal Misc. Cases; Bail Applications; Motion of Civil Writ Petitions; Admission, Orders and Hearing of Civil Writ Petitions upto the year 2014 (except for part-heard matters of Court No.2) and all Single Judge matters which are not specified before the other Single Judge **from 10:30 AM in Court Room No.1.**

Single Judge Bench of **Hon'ble Mr. Justice S. R. Sen** would take up Motion, Admission, Orders and Hearing of First Appeals; Civil Revision Petitions; Second Appeals; Review Petitions; Transfer Petitions and Admission, Orders and Hearing of Civil Writ Petitions cognizable by Single Judge from the year 2015 **from 10:30 AM in Court Room No.2.**
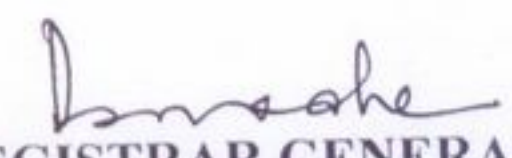
By order,

REGISTRAR GENERAL

MEMO No.HCM – III/04/2015/ ۱۰۳۳A

Dated Shillong, the 17th Aug 2018.

Copy for information to: -
1. The Joint Registrar –cum– Secretary to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
2. The P.S to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
3. The P.S to Hon'ble Mr. Justice S.R.Sen, High Court of Meghalaya, Shillong.
4. The Advocate General, High Court of Meghalaya, Shillong.
5. The Central Government Counsel, High Court of Meghalaya, Shillong.
6. Mr. _____, Sr. Advocate, High Court of Meghalaya, Shillong.
7. President / Secretary, High Court Bar Association, Shillong.
8. President / Secretary, Shillong Bar Association, Shillong.
9. The Systems Analyst, High Court of Meghalaya, Shillong for uploading the same on the Official Website.
10. Notice Board.
11. Office File.

REGISTRAR GENERAL